

(15)

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 321/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3rd August, 2017, 10.30 A.M

| Name of the Company | | Sunil Beriwal -Vs- Bhootnath Consultancy Pvt Ltd | |
|---------------------|--|--|---------------------|
| Under Section | | 9 IBC | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. VIKASH SINGH ADV. *Operation creditor* *VPS*

ORDER

Ld. Counsel for the operation creditor is present.

He has made a request that he may be handed over the copy of the notice which may be served on the corporate debtor. Prayer is allowed. Office is directed to issue notice to corporate debtor forthwith. Petitioner is directed to file affidavit of service within 3 days.

List the matter on 18/08/2017 for admission.

VPS
(Vijai Pratap Singh)
Member (J)